<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 328 OF 2017 IN APPEAL NO. 228 OF 2017

Dated: 26th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Kamachi Industries Ltd. Vs.				Appellant(s)	
Tamil Nadu Generation & Distrib	utior	n Co. Ltd. & Anr.		Respondent(s)	
Counsel for the Appellant(s)	:	Ms. Neha Garg Ms. Rhea Luthra			
Counsel for the Respondent(s)	:	Mr. S. Vallinayagan	Mr. S. Vallinayagam for R-1 Mr. Sethu Ramalingam for R-2		
		Mr. Sethu Ramaling			

<u>ORDER</u>

Learned counsel for the appellant is stated to be unwell. List this application for hearing on *06.11.2017.*

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt